

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Review Petition No.38/RP/2022

in

Petition No.112/GT/2020

- Subject : Petition for the review of the Commission's order dated 8.4.2022 passed in Petition No. 426/GT/2020 in the matter of approval of tariff of the Rihand Super Thermal Power Station-II (1000 MW) for the period from 1.4.2019 to 31.3.2024.
- Petitioner : NTPC Limited
- Respondents : Uttar Pradesh Power Corporation Ltd. and 10 others.
- Date of Hearing : **27.4.2023**
- Coram : Shri I.S. Jha, Member
Shri Arun Goyal, Member
Shri Pravas Kumar Singh, Member
- Parties Present : Shri Anand Sagar Pandey, NTPC
Shri Parimal Piyush, NTPC
Shri Mohit K. Mudgal, Advocate, BRPL
Shri Sachin Dubey, Advocate, BRPL
Ms. Aanchal, Advocate, BRPL

Record of Proceedings

During the hearing, the learned representative for the Petitioner made detailed oral submissions in the matter.

2. The learned counsel for the Respondent, BRPL prayed for grant of time for filing its reply in the matter.
3. The Commission permitted the Respondent BRPL to file its reply, on or before **29.5.2023**, after serving copy to the Petitioner, who may, file its rejoinder, if any, by **9.6.2023**. The parties shall complete their submissions within the due dates mentioned and no extension of time shall be granted.
4. Based on consent of the parties, order in the petition was reserved.

By order of the Commission

Sd/-

B. Sreekumar
Joint Chief (Law)